

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 8

IA(I.B.C)/ 2706(MB)2023 IN C.P. (IB)/1544(MB)2017

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **23.04.2024**

NAME OF THE PARTIES : **Vikrant Ispat Udyog**

VS

B.E. Billimoria and Co. Ltd.

For OC : Adv. Bhuvan Singh.

For CD : Adv. Vidit Divya Kamat.

Section 9 of IBC

ORDER

For hearing list on 07.05.2024.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK